

BEFORE Dr. M.K.SHARMA, ADDITIONAL SECRETARY AND FIRST APPELLATE
AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE : DEPARTMENT OF LEGAL AFFAIRS
Room no. 408, 'A' Wing
Shastri Bhavan, New Delhi- 110001

Appeal No. 23(1)/2013- IC

IN THE MATTER OF :

| | | |
|------------------------------------|--------|------------|
| Shri Rahul Mohod | | Appellant |
| | Versus | |
| Central Public Information Officer | | Respondent |

ORDER

Present

The appellant.

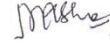
Shri Nirmal Singh, CPIO.
Mrs. Asha Sota, CPIO.
Mr. Jagdish Kumar, SO(IC).
Shri Raj Tilak, UDC.

The appeal was taken up for hearing on 24th January, 2013.

2. The Appellant filed an appeal dated 01.01.2013 received on 02.01.2013 against the information furnished by CPIO.
3. In his appeal Shri Raul Mohod submits that no satisfactory reply of questions 1-3 has been given to him in respect of his application dated 26.10.2012.
4. I have gone through the request, the reply dated 27.11.2012 by the CPIO and the appeal dated 01.01.2013. In reply dated 27.11.2012 the CPIO has clearly stated that request dated 31.08.2010 has not been received in the PG Cell and R&I Section of the Department. The CPIO submits that in the absence of receipt of request dated 31.08.2010 no action can be taken in the matter. The copy sent by the CPIO may again be sent to the appellant.
5. In view of above since letter dated 31.08.2010 has not been received by the respondent no relief can be granted to the appellant. The appeal is rejected.

6. In case, the appellant is not satisfied /aggrieved by this order, he/she may file a Second Appeal within 90 days before the Hon'ble Central Information Commission, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066.

Dated 18.02.2013



(Dr.M.K.Sharma)

Additional Secretary and Appellate Authority

- 1) Shri Rahul Mohod, House No-02, Block No.26, Trilok Puri, Delhi-110091
(By Registered Post).
- 2) Shri Nirmal Singh, CPIO, D/O Legal Affairs .
- 3) Shri Jagdish Kumar, SO, Implementation Cell, D/o Legal Affairs.

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received
11-7-2013